

IN THE HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH

CIRCULAR

It is circulated for kind information that Hon'ble the Acting Chief Justice, on the recommendation of Hon'ble the Chairperson, Accessibility Committee (High Court) has been pleased to direct that till finalization of a comprehensive panel of Sign Language Interpreters, the services of the following persons may be utilized on provisional basis for Sign Language Interpretation in this Court whenever required in any Court case on payment of lump sum fee at the rate of Rs.4000/- per day:-

Sr. No.	Name of Sign language Interpreters
1	Mr. Sachin Lodhi S/o Sh. Ram Swroop Lodhi Mb:- 7999092800, 8518934865
2	Mr. Jitender S/o Sh. Rajesh Kumar Mb:- 8295016558
3	Mr. Ajit Kumar S/o Sh. Jai Parkash Mb:- 9467864766

Sd/-
Registrar(Protocol)-cum-G.R.O
for Registrar General